

height of the TV tower at Nagarcoil can also be increased. I request the Central Government to take appropriate steps so as to enable the TV viewers of the entire Karayakumari District to get the opportunity of TV transmission.

- (iii) **Need to send a team of specialists alongwith medicines to Bastar district of Madhya Pradesh to check growing menance of gastroenteritis there.**

[*Translation*]

SHRI MANKU RAM SODI (Bastar): Mr. Deputy Speaker, Sir, gastroenteritis spreads suddenly like an epidemic in Bastar district and every year hundreds of Adivasis die an untimely death. Last year more than 2000 people died. This year too, in January 1992, this disease originated from Gangalor village of Bijapur block and by giving rise to vomiting, dysentery malaria and maningitis it has so far claimed 160 lives. It is spreading like any thing. Several villages have come under its grip and every day the number of victims is increasing. There is no control over the disease and people are scared of it and are about to leave the village.

Therefore, I request the Central Government to send a team of specialists alongwith medicines to Bastar and thus check the untimely death of Adivasis.

- (iv) **Need to implement the Resolution adopted by the U. P. Legislative Assembly for creation of a separate 'Uttaranchal' State.**

SHRI BHUWAN CHANDRA KHANDURI (Garhwal): Mr. Deputy Speaker, Sir the resolution adopted by the Uttar Pradesh Legislative Assembly for creation of a separate Uttaranchal Stats by uniting eight hill

districts of Uttar Pradesh has been sent for the approval of Centre a long back but till now no action has been taken by the Central Government to give clearance to this important proposal.

After independence these hill districts did not develop as rapidly as other parts of the country. The people of this region are making a demand for a separate State since long for their economic and industrial development and it is true that development of these regions could take place only after creation of a separate State. The aspirations of the people of this entire region will be fulfilled only when a separate State is created. Many agitations, hunger strikes, dharnas and meetings have been organised. The total area of this proposed State consisting of these hill districts is more than the area of Himachal Pradesh and the population will be almost the same.

Therefore, the Central Government should immediately announce the creation of a separate Uttaranchal State by taking an immediate, meaningful and appropriate decision on this matter of urgent public importance.

I request the Central Government to take an immediate decision in this matter.

[*English*]

- (v) **Need to defer the proposal to discontinue the postal van services to Perundurai and Bhavani Towns, Tamil Nadu.**

SHRI P. G. NARAYANAN (Gobichettiyalayam): Perundurai and Bhavani Towns in my Parliamentary constituency in Tamil Nadu, receive all postal articles from Erode HPO by the departmental van in the morning which helps the department to deliver the articles after sorting out without any delay. Now, it is understood that the Postal Depart-

Re: Approval of Proclamation in Relation to the State of Manipur and Motion Re: Revocation of Proclamation in Relation to the State of Manipur

[Sh. P.G. Naryanan]

(vii) **Need for early completion of Darbhanga-Forbesganj lateral road in North Bihar**

ment is planning to discontinue the departmental van services to Perundurai and Bhavani and entrust delivery through private buses or to private contractors. This would definitely cause untold hardship to the public and residents of these areas, since private contractors may not find departmental fares economical and further the private bus service may not be punctual also. The consumers and the residents are opposed to this move. In the interest of the public of this area, I urge upon the Minister of Communications to intervene in the matter and issue instructions to defer the proposed move.

(vi) **Need for reconstruction of Ghaziabad Railway Station, Uttar Pradesh.**

[*Translation*]

DR. RAMESH CHAND TOMAR: Mr. Deputy Speaker, Sir, the population of Ghaziabad city is about 8 lakh and it is the largest industrial city of Uttar Pradesh and adjacent to Delhi. So far as I know the decision of reconstructing Ghaziabad railway station was taken in the Seventh Plan but till now it has not been put into effect.

Sir, I would like to inform that perhaps Ghaziabad is the only district in the country where one has to cover many stairs to reach the Railway platform, and it creates a lot of problem to patients, who are suffering from heart ailment and passengers who are aged and handicapped.

Therefore, I demand from the Central Government that the reconstruction work of this railway station should be started immediately so that the people of Ghaziabad can get some relief.

[*Translation*]

SHRI DEVENDRA PRASAD YADAV (Jhunjharpur): Mr. Deputy Speaker Sir, the construction work of nearly 135 kilometer Darbhanga-Forbesganj lateral road in North Bihar announced by the Central Government during 1988-89 and included in the plan is lying uncomplete. This lateral road is of national importance. This Indo-Nepal border area lateral road in backward area is not only important from the transport point of view but is also very much important from the point of view of public welfare and national security.

In view of strategic importance of the above mentioned work, I demand that the construction work of Darbhanga-Forbesganj lateral road should be included in the Eighth Plan in national interest and should be completed.

[*English*]

STATUTORY RESOLUTION RE: APPROVAL OF PROCLAMATION IN RELATION TO THE STATE OF MANIPUR AND MOTION RE: REVOCATION OF PROCLAMATION IN RELATION TO THE STATE OF MANIPUR— CONTD.

MR. DEPUTY SPEAKER: The House will now take up further discussion on the Resolution moved by Shri M. M. Jacob and the Motion moved by Shri Girdhari Lal Bhargava on the 28th February, 1992.

Shri Mohan Singh to continue.

[*Translation*]

SHRI MOHAN SINGH (Deoria): Mr.